

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
FINANCE COMMISSION DIVISION
LOK SABHA
UNSTARRED QUESTION NO. 4705
ANSWERED ON JULY 22, 2019/ASHADHA 31, 1941 (SAKA)
RELEASE OF FUNDS UNDER SDRF

4705. SHRI PINAKI MISHRA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Centre's contribution to the State Governments under the State Disaster Response Fund (SDRF) has been increased from 75 per cent to 90 per cent since the implementation of the Goods and Services Tax (GST) with effect from 1st July, 2017;
- (b) if so, whether the amount under SDRF contribution of centre to Odisha was 75 per cent or 90 per cent for the years 2018-19 and 2019-20;
- (c) if so, the details thereof along with the reasons for releasing short amount; and
- (d) whether the Government will release the rest of the amount at the earliest and if so, the time by which rest of the amount is likely to be released and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FINANCE

(SHRI ANURAG SINGH THAKUR)

(a) : No, Sir.

(b): 14th FC recommendations of SDRF sharing between Centre and States in the ratio of 90:10 were approved by Finance Minister on 20th August, 2018. Central Government released both the installments of SDRF for the year 2018-19 for Odisha on 90:10 basis. However, the decision was subsequently reviewed and sharing pattern was reverted to 75:25 sharing basis between Centre and States.

(c) & (d): State of Odisha has already received both the installments of SDRF for the years 2018-19 and 2019-20.
